

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : 1

PETITION NUMBER : TCP/44/2016

NAME OF THE PETITIONER(S) : C. Ramachandran

NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others

UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. RAJESH Counsel for Respondent R. RAJESH

2. R. Shankar Narayanan, Adr  
Dr. K. S. Ravichandran, PCS  
+  
S. Narasimha Reddy, Adr  
For Petitioner S. Narasimha Reddy

O R D E R

Counsels representing both the parties present. Counsel for petitioner completed his final submissions. Counsel for respondent prays time for making his final submissions. At request, time is extended. Put up on 01.03.2017 at 02.30 p.m.

CH MOHD SHARIEF TARIQ  
MEMBER (JUDICIAL)

ANANTHA PADMANABHA SWAMY  
MEMBER (JUDICIAL)